

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1207/(MAH)/2017



CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt. Ltd.  
V/s.  
Nakshatra Distilleries & Breweries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Amit Tungare	adv for petitioner	
	Anubhal Sethi	adv for respondent	

**ORDER**

**CP No.1207/ I&BP/NCLT/MB/MAH/2017**

For the parties have reported Settlement has already been arrived at between them, at their request, list this matter to 4.1.2018 for filing withdrawal Memo.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)